

IN THE COURT OF SENIOR CIVIL JUDGE AND JMFC., NELAMANGALA.

CAUSE LIST

CASES LISTED ON 02.11.2020

MORNING SESSION				
SL.NO.	CASE NOS.	STAGE	ADVOCATE	
			PLAINTIFF ADVOCATE	DEFENDANT ADVOCATE
1	OS 101/2013	Arguments	KSL	JM
2	OS 705/2014		MN	GKR
3	MVC 17/2013		NK	KNC
4	RA 43/2018		AS	CR
5	MA 49/2013		MS	RK
6	MISC. 21/2013		RL	BAL
7	RA 47/2015		MMB	KSL
8	OS 139/2012	Evidence	MN	MRJ
9	OS 1113/2009		MMD	SMS
10	OS 227/2012		J	MSL
11	OS 95/2009		PMS	SVB
12	MC 45/2017		SKDC	SK
13	OS 575/2017	Hearing	NKS	AS
14	OS 151/2018		KBK	NKS
15	OS 615/2018		KPS	VAV
AFTER-NOON SESSION				
SL.NO.	CASE NOS.	STAGE	ADVOCATE	
			PLAINTIFF ADVOCATE	DEFENDANT ADVOCATE
1	MISC. 85/2012	Evidence (Only through VC)	BSH	DSJ
2	OS 297/2012		HSA	VLR
3	OS 45/2011		AR	KKM
4	OS 275/2017		AS	-
5	OS 719/2013		SNA	RK
6	OS 275/2014		KBS	RK
7	OS 189/2014		DSJ	GS
8	OS 223/2015		PHG	DG
9	OS 815/2013		SMR	SVB
10	OS 391/2018		SN	KNR
11	MISC. 47/2013		DNM	SMR
12	OS 263/2015		TSL	ASM
13	OS 299/2014		LK	OMG

**IN THE COURT OF ADDL. SENIOR CIVIL JUDGE, NELAMANGALA
CAUSE LIST DATED: 02.11.2020**

CIVIL CASES

Morning Session			Afternoon Session		
Case No.	Plaintiff & Appellant Advocate	Defendant & Respondent Advocate	Case No.	Plaintiff & Appellant Advocate	Defendant & Respondent Advocate
<u>ARGUMENTS</u>			<u>EVIDENCE</u>		
1.OS 122/17	SN	SN	1.OS 148/12	VRG	MRR
2.MA 29/18	NK	KKM	2.OS 310/13	KSL	KRG
<u>HEARING</u>			3.OS 270/14	KSL	AMN
3.OS 252/09	DMG	MNK	4.OS 408/14	KKG	-
4.OS 435/09	BR	BRS,BSH	5.OS 282/15	GCH	HMS
5.OS 254/17	MK	CR	6.OS 406/15	KNRS	MNG
6.OS 516/19	SN	NLR	7.OS 566/15	MR	MA
7.MA 13/20	KKM	STG	8.OS 612/16	LB	-
8.LAC 36/15	VKN	ANG	9.OS 718/16	NJS	-
<u>EVIDENCE</u>			10.OS 36/17	KM	-
9.OS 124/09	DSJ	KRG,AS	11.OS 186/17	KKG	KCP
10.OS 352/13	SMNK	DV	12.OS 384/17	NKS	-
11.OS 440/14	KBJ	PTH	13.OS 72/18	AS	HGN
12.OS 148/17	KSR	MRS	14.OS 344/18	KNS	NLR
13.OS 464/19	GKM	-	15.OS 324/19	PC	-
14.LAC 88/15	CRV	PVB			
15.P & SC 2/19	AS	-			

Addl. Senior Civil Judge,
Nelamangala

NOTE: All advocate are required to strictly follow SOP dated 27.08.2020 issues by Hon'ble High Court of Karnataka.

**IN THE COURT OF II ADDL. SENIOR CIVIL JUDGE, NELAMANGALA
CAUSE LIST DATED: 02.11.2020**

CIVIL CASES

I SESSION				II SESSION			
SL. NO.	CASE NOS.	ADVOCATES		SL. NO.	CASE NOS.	ADVOCATES	
	ARGUMENTS	Pltf	Deft		ARGUMENTS	Pltf	Deft
1.	MA 22/2012	MND	-	1.	FDP 14/2014	NLS	LAS
2.	MC 42/2016	THC	OMG	2.	MA 44/2013	MRR	-
3.	RA 64/2016	SMR	KKM	3.	OS 495/2014		
	HEARING				HEARING		
4.	OS 313/2011	MRRK	EE	4.	MC 23/2017	MBS	RK
5.	OS 31/2013	RS	RL	5.	OS 36/2018	NKS	YHD
6.	OS 71/2013	TSR	BPG	6.	EX 13/2011	NHP	-
7.	OS 772/2013	NRS	AR	7.	OS 526/2019	BG	ANG
8.	OS 338/2016	L	PS	8.	OS 363/2014	KSL	RP
9.	OS 359/2016	DSJ	RK	9.	OS 432/2016	NRN	AS
10.	OS 564/2016	KRM	RDS	10.	OS 1721/2009	SMS	RDS
	PHYSICAL EVIDENCE				EVIDENCE(Only Through /VC)		
11.	OS 175/2011	NLS	SMR	11.	OS 247/2017	VH	PCR
12.	OS 28/2013	SN	TSR	12.	OS 250/2016	GS	-
13.	OS 355/2011	TSR	DAS	13.	OS 157/2017	BLK	KKM
14.	OS 108/2013	KNRG	DMK	14.	OS 632/2014	STG	VS
15.	OS 1283/2009	HVMA	PMS	15.	OS 686/2014	GMS	NKS


 II Addl. Senior Civil Judge,
 Nelamangala.

NOTE:-

All advocates are requested to strictly follow SOP dated: 27.08.2020 issued by Hon'ble High Court of Karnataka.

PRL. CIVIL JUDGE AND JMFC, NELAMANGALA
LIST OF CASES TAKEN ON BOARD ON 02-11-2020

Morning Session

Afternoon Session

Sl. No	Case No	Plf/Ptr /DHR	Def/ Res/ JDR	Sl. No	Case No	Plf/Ptr /DHR	Def/ Res/ JDR
Arguments				Arguments			
1	OS 76/1997	MG	HSR	1	OS 401/2015	AS	HRT
2	OS 104/1998	MG	MMS	2	OS 407/2018	BRS	YAD
3	OS 377/2013	TM	MSG	3	Misc 46/2014	TSL	Exp
4	OS 21/2014	HMS	TSR		Hearing		
	Hearing			4	OS 357/2016	R	Exp
5	OS 503/2019	KM	SK	5	OS 449/2016	HGK	RDS
6	OS 329/2014	MM	Exp	6	OS 277/2017	AR	VR
7	OS 77/2015	AS	HGR	7	OS 351/2017	CG	GA
8	OS 313/2015	BGM	RDS	8	OS 389/2017	AR	CRV
9	OS 335/2015	SB	NPR	9	OS 513/2018	AS	CKR
10	OS 125/2016	SBS	BCV	10	OS 127/2019	CV	KNK
	Evidence			11	OS 143/2019	ACK	MSN
11	OS 595/2018	LKS		12	OS 165/2019	CR	KSN
12	CC 219/2008	APP	KKM	13	OS 506/2019	ASL	KSL
13	CC 896/2008	APP	MN	14	OS 115/2020	LKS	RCK
14	CC 476/2010	APP	NGK	15	OS 116/2020	LKS	RCK
15	CC 985/2012	APP	MS				

Note:

Separate cancelled cases list will be notified


 29/10/2020
Prl. Civil Judge & JMFC,
Nelamangala
 Prl. Civil Judge & JMFC,
 Nelamangala.

ఆంధ్రప్రదేశ్ రాష్ట్ర ప్రభుత్వం
 నామినేషన్లు మరియు జుడ్జ్ మెంట్లు
 ప్రకటనలు మరియు నియామకాలు

IN THE COURT OF I ADDL. CIVIL JUDGE & JMFC, NELAMANGALA

P.O: CHINMAYEE.R.H

**CAUSE LIST DATED 02-11-2020
AFTERNOON SESSION**

SL.NO.	CASE NO	STAGE	PLAINTIFF/ COMPLAINANT/ ADVOCATES	DEFENDANT/ ACCUSED/ ADVOCATES
1	O.S.200/2014	Arguments	NV	BPG, SSK
2	O.S.126/2014	Arguments	TSR	GKM, KSL
3	O.S.374/2011	Arguments	RDS	AS
4	O.S.240/2014	Arguments	NKS	MBS
5	O.S.540/2012	Hear	KS	BKK
6	O.S.32/2019	Hear	LP	VSJ
7	O.S.4/2009	Hear	AS	MN
8	O.S.542/2013	Hear	NRN	HSR
9	O.S.382/2018	Hear	KKM	KMN, HSR
10	O.S.532/2018	Evidence	VKN	GN
11	O.S.286/2014	Evidence	THG	GKM, BNG, VRS, NP
12	O.S.322/2019	Evidence	B R	NPR
13	O.S.311/2020	W/s & objection	RP	NJS
14	O.S.188/2019	Orders	BAM	LS
15	O.S.270/2020	Orders	N KMB	

Chinmayee R.H
I Addl. CJ & JMFC,
Nelamangala

All advocates are requested to strictly follow the guidelines of SOP dated 29-09-2020 issued by Hon'ble High Court of Karnataka

**II ADDL. CIVIL JUDGE AND JMFC NELAMANGALA
LIST OF CASES TAKEN ON BOARD ON 02-11-2020**

MORNING SESSION				AFTERNOON SESSION			
Case No.	Plaintiff/ complainant Advocate	Defendant/ Accused Advocate		Case No.	Plaintiff/ complainant Advocate	Defendant/ Accused Advocate	
ARGUMENTS				ARGUMENTS			
1	OS 402/2008	RY	KNS	1	OS 108/2017	KRM	EXPARTE
2	OS 183/2008	KCP	EXPARTE	2	OS 206/2017	MBS	KSL
3	OS 428/2008	DSJ	JN	3	OS 393/2018	BD	RK
4	OS 10/2010	HRK	MSH	4	OS 10/2016	BTK	EXPARTE
HEARING				5	OS 12/2016	BTK	EXPARTE
HEARING				HEARING			
5	OS 8/2010	GSN	KRM	6	OS 429/2016	BSS	EXPARTE
6	OS 123/2006	KNS	RK	7	OS 383/2016	KKM	MN
7	OS 148/2018	DSJ	SNM	8	OS 445/2017	DSJ	NGR
8	OS 255/2016	RVK	NPR	9	OS 462/2017	HSR	NPR
EVIDENCE				11	OS 472/2017	BHN	SBM
9	OS 34/2006	SMR	SRG	12	OS 172/2018	NG	NVK
10	OS 443/2008	HV	CKR	13	OS 345/2018	BRV	DK
11	CC 244/2013	APP	MRC	14	OS 473/2017	AS	CKR
12	CC 130/2009	APP	KRG	15	OS 195/2015	AS	SC
13	CMIS 337/2018	DNA	MCJ				
14	PCR 138/2018	NRN					
15	PCR 8/2018	KMU					


 I/C II Addl. Civil Judge & JMFC
 Nelamangala

Note:1. All advocates are requested to strictly follow SOP dated 29-09-2020 issued by Hon'ble High Court of Karnataka